CHAPTER 85

Electrical machinery and equipment and parts thereof; sound recorders and reproducers, television image and sound recorders and reproducers, and parts and accessories of such articles

Notes:

- 1. This Chapter does not cover:
- (a) electrically warmed blankets, bed pads, foot-muffs or the like; electrically warmed clothing, footwear or ear pads or other electrically warmed articles worn on or about the person;
 - (b) articles of glass of heading 7011;
 - (c) machines and apparatus of heading 8486;
- (d) vacuum apparatus of a kind used in medical, surgical, dental or veterinary "sciences (heading 9018);" or
 - (e) electrically heated furniture of Chapter 94.
- 2. Headings 8501 to 8504 do not apply to goods described in headings 8511, 8512, 8540, 8541 or 8542.

However, metal tank mercury arc rectifiers remain classified in heading 8504.

- 3. For the purposes of heading 8507, the expression "electric accumulators" includes those presented with ancillary components which contribute to the accumulator's function of storing and supplying energy or protect it from damage, such as electrical connectors, temperature control devices (for example, thermistors) and circuit protection devices. They may also include a portion of the protective housing of the goods in which they are to be used.
- 4. Heading 8509 covers only the following electro-mechanical machines of the kind commonly used for domestic purposes :
 - (a) floor polishers, food grinders and mixers, and fruit or vegetable juice extractors, of any weight;
 - (b) other machines provided the weight of such machines does not exceed 20 kg.

The heading does not, however, apply to fans and ventilating or recycling hoods incorporating a fan, whether or not fitted with filters (heading 8414), centrifugal cloths-dryers (heading 8421), dish washing machines (heading 8422), household washing machines (heading 8450), roller or other ironing machines (heading 8420 or 8451), sewing machines (heading 8452), electric scissors (heading 8467) or to electro-thermic appliances (heading 8516).

- *5. For the purposes of heading 8517, the term "smartphones" means telephones for cellular networks, equipped with a mobile operating system designed to perform the functions of an automatic data processing machine such as downloading and running multiple applications simultaneously, including third-party applications, and whether or not integrating other features such as digital cameras and navigational aid systems.;
 - 6. For the purposes of heading 8523:
- (a) Solid-state non-volatile storage devices" (for example, "flash memory cards" or "flash electronic storage cards") are storage devices with a connecting socket, comprising in the same housing one or more flash memories (for example, "FLASH E²PROM") in the form of integrated circuits mounted on a printed circuit board. They may include a controller in the form of an integrated circuit and discrete passive components, such as capacitors and resistors;

- (b) The term "smart cards" means cards which have embedded in them one or more electronic integrated circuits (a microprocessor, random access memory (RAM) or read-only memory (ROM)) in the form of chips. These cards may contain contacts, a magnetic stripe or an embedded antenna but do not contain any other active or passive circuit elements.
- *7. For the purposes of heading 8524, "flat panel display modules" refer to devices or apparatus for the display of information, equipped at a minimum with a display screen, which are designed to be incorporated into articles of other headings prior to use. Display screens for flat panel display modules include, but are not limited to, those which are flat, curved, flexible, foldable or stretchable in form. Flat panel display modules may incorporate additional elements, including those necessary for receiving video signals and the allocation of those signals to pixels on the display. However, heading 8524 does not include display modules which are equipped with components for converting video signals (e.g., a scaler IC, decoder IC or application processer) or have otherwise assumed the character of goods of other headings.

For the classification of flat panel display modules defined in this Note, heading 8524 shall take precedence over any other heading in the Nomenclature.

8. For the purposes of heading 8534, "printed circuits" are circuits obtained by forming on an insulating base, by any printing process (for example, embossing, plating-up, etching) or by the "film circuit" technique, conductor elements, contacts or other printed components (for example, inductances, resistors, capacitors) alone or interconnected according to a pre-established pattern, other than elements which can produce, rectify, modulate or amplify an electrical signal (for example, semi-conductor elements).

The expression "printed circuits" does not cover circuits combined with elements other than those obtained during the printing process, nor does it cover individual, discreet resistors, capacitors or inductances. Printed circuits may, however, be fitted with non-printed connecting elements.

Thin- or thick-film circuits comprising passive and active elements obtained during the same technological process are to be classified in heading 8542.

- 9. For the purpose of heading 8536, "connectors for optical fibres, optical fibre bundles or cables" means connectors that simply mechanically align optical fibres end to end in a digital line system. They perform no other function, such as the amplification, regeneration or modification of a signal.
 - 10. *Omitted
- *11. For the purposes of heading 8539, the expression "light-emitting diode (LED) light sources" covers--
- (a) "Light-emitting diode (LED) modules" which are electrical light sources based on light-emitting diodes (LED) arranged in electrical circuits and containing further elements like electrical, mechanical, thermal or optical elements. They also contain discrete active elements, discrete passive elements, or articles of heading 8536 or 8542 for the purposes of providing power supply or power control. Light-emitting diode (LED) modules do not have a cap designed to allow easy installation or replacement in a luminaire and ensure mechanical and electrical contact.
- (b) "Light-emitting diode (LED) lamps" which are electrical light sources containing one or more LED modules containing further elements like electrical, mechanical, thermal or optical elements. The distinction between light-emitting diode (LED) modules and light-emitting diode (LED) lamps is that lamps have a cap designed to allow easy installation or replacement in a luminaire and ensure mechanical and electrical contact.

- 12. For the purposes of headings 8541 and 8542:
- *(a) (i) "Semiconductor devices" are semiconductor devices, the operation of which depends on variations in resistivity on the application of an electric field or semiconductor-based transducers.
- *Semiconductor devices may also include assembly of plural elements, whether or not equipped with active and passive device ancillary functions.
- *"Semiconductor-based transducers" are, for the purposes of this definition, semiconductor-based sensors, semiconductor-based actuators, semiconductor-based resonators and semiconductor-based oscillators, which are types of discrete semiconductor-based devices, which perform an intrinsic function, which are able to convert any kind of physical or chemical phenomena or an action into an electrical signal or an electrical signal into any type of physical phenomenon or an action.
- *All the elements in semiconductor-based transducers are indivisibly combined, and may also include necessary materials indivisibly attached, that enable their construction or function.
 - *The following expressions mean,--
- (1) "Semiconductor-based" means built or manufactured on a semiconductor substrate or made of semiconductor materials, manufactured by semiconductor technology, in which the semiconductor substrate or material plays a critical and unreplaceable role of transducer function and performance, and the operation of which is based on semiconductor properties including physical, electrical, chemical and optical properties.
- (2) "Physical or chemical phenomena" relate to phenomena, such as pressure, acoustic waves, acceleration, vibration, movement, orientation, strain, magnetic field strength, electric field strength, light, radioactivity, humidity, flow, chemicals concentration, etc.
- (3) "Semiconductor-based sensor" is a type of semiconductor device, which consists of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of detecting physical or chemical quantities and converting these into electric signals caused by resulting variations in electric properties or displacement of a mechanical structure.
- (4) "Semiconductor-based actuator" is a type of semiconductor device, which consists of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of converting electric signals into physical movement.
- (5) "Semiconductor-based resonator" is a type of semiconductor device, which consists of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of generating a mechanical or electrical oscillation of a predefined frequency that depends on the physical geometry of these structures in response to an external input.
- (6) "Semiconductor-based oscillator" is a type of semiconductor device, which consists of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of generating a mechanical or electrical oscillation of a predefined frequency that depends on the physical geometry of these structures.

- *(ii) "Light-emitting diodes (LED)" are semiconductor devices based on semiconductor materials which convert electrical energy into visible, infra-red or ultra-violet rays, whether or not electrically connected among each other and whether or not combined with protective diodes. Light-emitting diodes (LED) of heading 85.41 do not incorporate elements for the purposes of providing power supply or power control;
 - (b) "Electronic integrated circuits" are:
 - (i) Monolithic integrated circuits in which the circuit elements (diodes, transistors, resistors, capacitors, inductances, etc.) are created in the mass (essentially) and on the surface of a semiconductor or compound semiconductor material (for example, doped silicon, gallium arsenide, silicon germanium, indium phosphide) and are inseparably associated;
 - (ii) Hybrid integrated circuits in which passive elements (resistors, capacitors, inductances, etc.), obtained by thin- or thick-film technology, and active elements (diodes, transistors, monolithic integrated circuits, etc.), obtained by semiconductor technology, are combined to all intents and purposes indivisibly, by interconnections or interconnecting cables, on a single insulating substrate (glass, ceramic, etc.). These circuits may also include discrete components;
 - (iii) Multichip integrated circuits consisting of two or more interconnected monolithic integrated circuits combined to all intents and purposes indivisibly, whether or not on one or more insulating substrates, with or without leadframes, but with no other active or passive circuit elements.
 - (iv) Multi-component integrated circuits (MCOs): a combination of one or more monolithic, hybrid, or multi-chip integrated circuits with at least one of the following components: silicon-based sensors, actuators, oscillators, resonators or combinations thereof, or components performing the functions of articles classifiable under heading 8532, 8533, 8541, or inductors classifiable under heading 8504, formed to all intents and purposes indivisibly into a single body like an integrated circuit, as a component of a kind used for assembly onto a printed circuit board (PCB) or other carrier, through the connecting of pins, leads, balls, lands, bumps, or pads.

For the purpose of this definition:

- (1) "Components" may be discrete, manufactured independently then assembled onto the rest of the MCO, or integrated into other components.
- (2) "Silicon based" means built on a silicon substrate, or made of silicon materials, or manufactured onto integrated circuit die.
- (3) *(a) "Silicon-based sensors" consist of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of detecting physical or chemical phenomena and transducing these into electric signals, caused by resulting variations in electric properties or displacement of a mechanical structure.

"Physical or chemical phenomena" relates to phenomena, such as pressure, acoustic waves, acceleration, vibration, movement, orientation, strain, magnetic field strength, electric field strength, light, radioactivity, humidity, flow, chemicals concentration, etc.

- (b) "Silicon based actuators" consist of microelectronic and mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of converting electrical signals into physical movement.
- (c) "Silicon based resonators" are components that consist of microelectronic or mechanical structures that are created in the mass or on the surface of a semiconductor and have the function of generating a mechanical or electrical oscillation of a predefined frequency that depends on the physical geometry of these structures in response to an external input.
 - (d) "Silicon based oscillators" are active components that consist of microelectronic

(1)	(2)	(2)	(4)	(5)
(1)	(4)	(3)	(4)	(5)

or mechanical structures that are created in the mass or on the surface of a semiconductor and that have the function of generating a mechanical or electrical oscillation of a predefined frequency that depends on the physical geometry of these structures.

For the classification of the articles defined in this Note, headings 8541 and 8542 shall take precedence over any other heading in this Schedule, except in the case of heading 8523, which might cover them by reference to, in particular, their function.

12. For the purposes of heading 8548, "spent primary cells, spent primary batteries and spent electric accumulators" are those which are neither usable as such because of breakage, cutting-up, wear or other reasons, nor capable of being recharged.";

*Sub-heading Notes:

- 1. Sub-heading 8525 81 covers only high-speed television cameras, digital cameras and video camera recorders having one or more of the following characteristics:--
 - -writing speed exceeding 0.5 mm per microsecond;
 - -time resolution 50 nanoseconds or less;
 - -frame rate exceeding 225,000 frames per second.
- 2. In respect of sub-heading 8525 82, radiation-hardened or radiation-tolerant television cameras, digital cameras and video camera recorders are designed or shielded to enable operation in a high-radiation environment. These cameras are designed to withstand a total radiation dose of at least $50 \times 103 \text{ Gy}(\text{silicon})$ (5 × 106 RAD (silicon)), without operational degradation.
- 3. Sub-heading 8525 83 covers night vision television cameras, digital cameras and video camera recorders which use a photocathode to convert available light to electrons, which can be amplified and converted to yield a visible image. This sub-heading excludes thermal imaging cameras (generally sub-heading 8525 89).
- 4. Sub-heading 8527 12 covers only cassette-players with built-in amplifier, without built-in loudspeaker, capable of operating without an external source of electric power and the dimensions of which do not exceed 170 mm x 100 mm x 45 mm.
- 5. For the purposes of sub-headings 8549 11 to 8549 19, "spent primary cells, spent primary batteries and spent electric accumulators" are those which are neither usable as such because of breakage, cutting-up, wear or other reasons, nor capable of being recharged.'

SUPPLEMENTARY NOTE:

For the purposes of heading 8523, "Information Technology software" means any representation of instructions, data, sound or image, including source code and object code, recorded in a machine readable form, and capable of being manipulated or providing interactivity to a user, by means of an automatic data processing machine.

			(3)	(4)	(5)
Tariff Item	Description of goods		Unit	Rate o	f duty
				Standard	Prefer- ential Areas
(1)		(2)	(3)	(4)	(5)
8501		ELECTRIC MOTORS AND GENERATORS			
		(EXCLUDING GENERATING SETS)			
8501 10	-	Motors of an output not exceeding 37.5 W:			
		DC motor:			
8501 10 11		Micro motor	u	15%	-
8501 10 12		Stepper motor	u	15%	-
8501 10 13		Wiper motor	u	15%	-
8501 10 19		Other	u	15%	-
8501 10 20		AC motor	u	15%	-
8501 20 00	-	Universal AC or DC motors of an	u	15%	-
		output exceeding 37.5 W			
	-	*Other DC motors; DC generators, other than			
		photovoltaic generators:			
8501 31		Of an output not exceeding 750 W:			
		DC motors:			
8501 31 11		Micro motor	u	15%	-
8501 31 12		Stepper motor	u	15%	-
8501 31 13		Wiper motor	u	15%	-
8501 31 19		Other	u	15%	-
8501 31 20		DC generators	u	15%	-
8501 32		Of an output exceeding 750 W but			
0.501.00.10		not exceeding 75 kW:		4.50/	
8501 32 10		DC motor	u	15%	-
8501 32 20		DC generators	u	15%	-
8501 33		Of an output exceeding 75 kW but			
0.501.22.10		not exceeding 375 kW:		1.50/	
8501 33 10		DC motors	u	15%	-
8501 33 20		DC generators	u	15%	-
8501 34		Of an output exceeding 375 kW:		1.50/	
8501 34 10		Of an output exceeding 375 kW but not exceeding 1,000 kW	u	15%	-
8501 34 20		Of an output exceeding 1,000 kW	u	15%	-
		but not exceeding 2,000 kW			
8501 34 30		Of an output exceeding 2,000 kW	u	15%	-
		but not exceeding 5,000 kW			
8501 34 40		Of an output exceeding 5,000 kW	u	15%	-
		but not exceeding 10,000 kW			
8501 34 50		Of an output exceeding 10,000 kW	u	15%	-

^{*}w.e.f. 1.1. 2022

(1)		(2)	(3)	(4)	(5)
8501 40	_	Other AC motors, single-phase:			
8501 40 10		Fractional horse power motor	u	15%	-
8501 40 90		Other	u	15%	-
	-	Other AC motors, multi-phase:			
8501 51		Of an output not exceeding 750 W:			
8501 51 10		Squirrel cage induction motor,	u	15%	_
		3 phase type			
8501 51 20		Slipring motor	u	15%	-
8501 51 90		Other	u	15%	-
8501 52		Of an output exceeding 750 W but			
		not exceeding 75 kW:			
8501 52 10		Squirrel cage induction motor,	u	15%	-
		3 phase type			
8501 52 20		Slipring motor	u	15%	-
8501 52 90		Other	u	15%	_
8501 53		Of an output exceeding 75 kW:			
8501 53 10		Squirrel cage induction motor,	u	15%	_
		3 phase type			
8501 53 20		Slipring motor	u	15%	_
8501 53 30		Traction motor	u	15%	_
8501 53 90		Other	u	15%	_
	_	*AC generators (alternators), other than			
		photovoltaic generators:			
8501 61 00		Of an output not exceeding 75 kVA	u	10%	_
8501 62 00		Of an output exceeding 75 kVA	u	10%	_
		but not exceeding 375 kVA			
8501 63 00		Of an output exceeding 375 kVA	u	10%	_
		but not exceeding 750 kVA			
8501 64		Of an output exceeding 750 kVA:			
8501 64 10		Of an output exceeding 750 kVA	u	10%	_
		but not exceeding 2,000 kVA			
8501 64 20		Of an output exceeding 2,000 kVA	u	10%	_
		but not exceeding 5,000 kVA			
8501 64 30		Of an output exceeding 5,000 kVA	u	10%	_
		but not exceeding 15,000 kVA			
8501 64 40		Of an output exceeding 15,000 kVA	u	10%	_
		but notexceeding 37,500 kVA			
8501 64 50		Of an output exceeding 37,500 kVA	u	10%	_
		but not exceeding 75,000 kVA			
8501 64 60		Of an output exceeding 75,000 kVA	u	10%	_
		but notexceeding 1,37,500 kVA			
8501 64 70		Of an output exceeding 1,37,500 kVA	u	10%	_
		but not exceeding 3,12,500 kVA			
8501 64 80		Of an output exceeding 3,12,500 kVA	u	10%	_

^{*}w.e.f. 1.1. 2022

(1)	(2)	(3)	(4)	(5)
*8501 71 00	Of an output not exceeding 50 W	u	10%	-
*8501 72 00	Of an output exceeding 50 W	u	10%	-
*8501 80 00	- Photovoltaic AC generators	u	10%	-
8502	ELECTRIC GENERATING SETS AND ROTARY			
	CONVERTERS			
	- Generating sets with compression-ignition			
	internal combustion piston engines (diesel			
	or semi-diesel engines):			
8502 11 00	Of an output not exceeding 75 kVA	u	10%	-
8502 12 00	Of an output exceeding 75 kVA but not exceeding 375 kVA	u	*7.5%	-
8502 13	Of an output exceeding 375 kVA:			
8502 13 10	Of an output exceeding 375 kVA	u	*7.5%	-
	but not exceeding 1,000 kVA			
8502 13 20	Of an output exceeding 1,000 kVA	u	*7.5%	-
	but not exceeding 1,500 kVA			
8502 13 30	Of an output exceeding 1,500 kVA	u	*7.5%	-
	but not exceeding 2,000 kVA			
8502 13 40	Of an output exceeding 2,000 kVA	u	*7.5%	-
	but not exceeding 5,000 kVA			
8502 13 50	Of an output exceeding 5,000 kVA	u	*7.5%	-
0.500.10.60	but not exceeding 10,000 kVA		.t.= .50 /	
8502 13 60	Of an output exceeding 10,000 kVA	u	*7.5%	-
8502 20	- Generating sets with spark-ignition			
9502 20 10	internal combustion piston engines:		1.00/	
8502 20 10	Electric portable generators of an output not exceeding 3.5 kVA	u	10%	-
8502 20 90	Other	u	*7.5%	
0302 20 70	- Other generating sets:	u	7.570	_
8502 31 00	Wind-powered	u	*7.5%	_
8502 39	Other:	u	7.570	
8502 39 10	Powered by steam engine	u	*7.5%	_
8502 39 20	Powered by water turbine	u	*7.5%	_
8502 39 90	Other	u	*7.5%	_
8502 40 00	- Electric rotary converters	u	7.5%	-
8503	PARTS SUITABLE FOR USE SOLELY OR			
	PRINCIPALLY WITH THE MACHINES OF			
	HEADING 8501 OR 8502			
8503 00	- Parts suitable for use solely or			
	principally with the machines of			
	heading 8501 or 8502:			
8503 00 10	Parts of generator (AC or DC)	u	*7.5%	-
	Parts of electric motor :			

^{*}w.e.f. 01.05.2022

(1)	(2)	(3)	(4)	(5)
8503 00 21	Of DC motor	u	*7.5%	-
8503 00 29	Other	u	*7.5%	-
8503 00 90	Other	u	7.5%	-
8504	ELECTRICAL TRANSFORMERS, STATIC			
	CONVERTERS (FOR EXAMPLE, RECTIFIERS) AND INDUCTORS			
8504 10	- Ballasts for discharge lamps or tubes :			
8504 10 10	Conventional type	u	*7.5%	_
8504 10 20	For compact fluorescent lamps	u	*7.5%	-
8504 10 90	Other	u	*7.5%	-
	- Liquid dielectric transformers:			
8504 21 00	Having a power handling capacity notexceeding 650 kVA	u	10%	-
8504 22 00	Having a power handling capacity exceeding 650 kVA but not exceeding 10,000 kVA	u	10%	-
8504 23	Having a power handling capacity exceeding 10,000 kVA:			
8504 23 10	Having a power handling capacity exceeding 10,000 kVA but not exceeding 50,000 kVA	u	10%	-
8504 23 20	Having a power handling capacity exceeding 50,000 kVA but not exceeding 1,00,000 kVA		10%	-
8504 23 30	Having a power handling capacity exceeding 1,00,000 kVA but not exceeding 2,50,000 kVA	u	10%	-
8504 23 40	Having a power handling capacity exceeding 2,50,000 kVA		10%	-
	- Other transformers:			
8504 31 00	Having a power handling capacity not exceeding 1 kVA	u	10%	-
8504 32 00	Having a power handling capacity exceeding 1 kVA but not exceeding 16 kVA	u	10%	-
8504 33 00	Having a power handling capacity exceeding 16 kVA but not exceeding 500 kVA	u	10%	-
8504 34 00	Having a power handling capacity exceeding 500 kVA	u	10%	-
8504 40	- Static converters:			
8504 40 10	Electric inverter	u	20%	_
	Rectifier :			
8504 40 21	Dip bridge rectifier	u	20%	_
8504 40 29	Other	u	20%	_
8504 40 30	Battery chargers	u	20%	-
8504 40 40	Voltage regulator and stabilizers (other than automatic)	u	20%	-
8504 40 90	Other	u	20%	-
8504 50	- Other inductors:			

^{*}w.e.f. 01.05.2022

(1)	(2)	(3)	(4)	(5)
8504 50 10	Choke coils (chokes)	u	7.5%	-
8504 50 90	Other	u	7.5%	-
8504 90	- Parts:			
8504 90 10	Of transformers	kg.	10%	-
8504 90 90	Other	kg.	15%	-
8505	ELECTRO-MAGNETS; PERMANENT MAGNETS			
	AND ARTICLES INTENDED TO BECOME			
	PERMANENT MAGNETS AFTER MAGNETISATION;			
	ELECTRO-MAGNETIC OR PERMANENT MAGNET			
	CHUCKS, CLAMPS AND SIMILAR HOLDING			
	devices; Electro-magnetic couplings,			
	CLUTCHES AND BRAKES; ELECTRO-			
	MAGNETIC LIFTING HEADS			
	- Permanent magnets and articles intended to	u ti a m		
8505 11	become permanent magnets after magneti-sc Of metal:	illon:		
8505 11 10	Ferrite cores	kg.	7.5%	
8505 11 10	Other	kg.	7.5%	-
8505 19 00	Other	kg.	7.5%	_
8505 20 00	- Electro-magnetic couplings, clutches and brakes	kg.	7.5%	_
8505 90 00	- Other, including parts	kg.	7.5%	_
	o man, manusing punc	8.	, , , ,	
8506	PRIMARY CELLS AND PRIMARY BATTERIES			
8506 10 00	- Manganese dioxide	u	15%	-
8506 30 00	- Mercuric oxide	u	15%	-
8506 40 00	- Silver oxide	u	15%	-
8506 50 00	- Lithium	u	15%	-
8506 60 00	- Air-zinc	u	15%	-
8506 80	- Other primary cells and primary batteries:			
8506 80 10	Button Cells	u	15%	-
8506 80 90	Other	u	15%	-
8506 90 00	- Parts	kg.	10%	-
8507	ELECTRIC ACCUMULATORS, INCLUDING SEPARATORS			
	THEREFOR, WHETHER OR NOT RECTANGULAR			
0.00.00	(INCLUDING SQUARE)		/	
8507 10 00	- Lead-acid, of a kind used for starting	u	15%	-
0.505.00	piston engines		1.50/	
8507 20 00	- Other lead-acid accumulators	u	15%	-
8507 30 00	- Nickel-cadmium	u	15%	-
8507 40 00	*Omitted		1.50/	
8507 50 00	- Nickel-metal hydride	u	15%	-
8507 60 00	- Lithium-ion	u	20%	-
8507 80 00	- Other accumulators	u	15%	-

*w.e.f. 1.1. 2022

(1)	(2)	(3)	(4)	(5)
8507 90	- Parts:	_		_
8507 90 10	 Accumulator cases made of hard rubber and separators 	kg.	10%	-
8507 90 90	Other	kg.	10%	-
8508	VACUUM CLEANERS			
0.500.11.00	- With self-contained electric motor:		100/	
8508 11 00	Of a power not exceeding 1,500 W and having a dust bag or other	u	10%	-
8508 19 00	receptacle capacity not exceeding 20 <i>l</i> Other	11	10%	
8508 60 00	- Other vacuum cleaners	u u	10%	_
8508 70 00	- Parts	kg.	10%	-
8509	ELECTRO-MECHANICAL DOMESTIC APPLIANCES, WITH	<u> </u>		
	SELF CONTAINED ELECTRIC MOTOR, OTHER THAN VACUUM CLEANERS OF HEADING 8508.			
8509 40	- Food grinders and mixers; fruit or vegetable juice extractors:			
8509 40 10	Food grinders	u	20%	-
8509 40 90	Other	u	20%	-
8509 80 00	- Other appliances	u	20%	-
8509 90 00	- Parts	kg.	10%	-
8510	SHAVERS, HAIR CLIPPERS AND HAIR-REMOVING			
	APPLIANCES, WITH SELF-CONTAINED ELECTRIC MOTOR			
8510 10 00	- Shavers	u	20%	
8510 20 00	- Hair clippers	u u	20%	_
8510 20 00	- Hair-removing appliances	u	20%	_
8510 90 00	- Parts	kg.	10%	-
8511	ELECTRICAL IGNITION OR STARTING EQUIPMENT OF			
	A KIND USED FOR SPARK-IGNITION OR COMPRESSION-			
	IGNITION INTERNAL COMBUSTION ENGINES (FOR			
	EXAMPLE, IGNITION MAGNETOS, MAGNETO-DYNAMOS,			
	IGNITION COILS, SPARKING PLUGS AND GLOW PLUGS,			
	STARTER MOTORS); GENERATORS (FOR EXAMPLE,			
	DYNAMOS, ALTERNATORS) AND CUT- OUTS OF A KIND			
0511 10 00	USED IN CONJUNCTION WITH SUCH ENGINES		150/	
8511 10 00	- Sparking plugs	u	15%	-
8511 20	- Ignition magnetos; magneto-dynamos;			
8511 20 10	magnetic flywheels: Electronic ignition magnetos	11	15%	
8511 20 10	Electronic ignition magnetos Other	u u	15%	_
0311 40 70	Other	u	1 5 /0	-

(1)	(2)	(3)	(4)	(5)
8511 30	- Distributors; ignition coils:			
8511 30 10	Distributors	u	15%	-
8511 30 20	Ignition coils	u	15%	-
8511 40 00	- Starter motors and dual purpose starter-general	ors u	15%	-
8511 50 00	- Other generators	u	15%	-
8511 80 00	- Other equipment	u	15%	-
8511 90 00	- Parts	kg.	15%	-
8512	ELECTRICAL LIGHTING OR SIGNALLING EQUIPMENT (EXCLUDING ARTICLES OF HEADING 8539), WINDSCREEN WIPERS, DEFROSTERS AND DEMISTERS			
	OF A KIND USED FOR CYCLES OR MOTOR VEHICLES			
8512 10 00	- Lighting or visual signalling equipment	u	15%	-
	of a kind used on bicycles			
8512 20	- Other lighting or visual signalling equipment	<i>:</i>		
8512 20 10	Head lamps, tail lamps, stop lamps, side lamps and blinkers	u	15%	-
8512 20 20	Other automobile lighting equipment	u	15%	_
8512 20 90	Other	u	15%	_
8512 30	- Sound signalling equipment:			
8512 30 10	Horns	u	15%	_
8512 30 90	Other	u	15%	_
8512 40 00	- Windscreen wipers, defrosters and demisters	u	15%	_
8512 90 00	- Parts	kg.	15%	-
8513	PORTABLE ELECTRIC LAMPS DESIGNED TO FUNCTION	I		
	BY THEIR OWN SOURCE OF ENERGY (FOR EXAMPLE	,		
	DRY BATTERIES, ACCUMULATORS, MAGNETOS), OTHER	R		
	THAN LIGHTING EQUIPMENT OF HEADING 8512			
8513 10	- Lamps:			
8513 10 10	Torch	u	10%	-
8513 10 20	Other flash-lights excluding those for photographic purposes	u	7.5%	-
8513 10 30	Miners' safety lamps	u	7.5%	_
8513 10 40	Magneto lamps	u	7.5%	-
8513 10 90	Other	u	7.5%	-
8513 90 00	- Parts	kg.	7.5%	-

8514 INDUSTRIA
OVENS (IN

INDUSTRIAL OR LABORATORY ELECTRIC FURNACES AND OVENS (INCLUDING THOSE FUNCTIONING BY INDUCTION OR DIELECTRIC LOSS); OTHER INDUSTRIAL OR LABORATORY EQUIPMENT FOR THE HEAT TREATMENT OF MATERIALS BY INDUCTION OR DIELECTRIC LOSS

- *Resistance heated furnaces and ovens:

(1)	(2)	(3)	(4)	(5)
*85141100	Hot isostatic presses	u	7.5%	_
*8514 19 00	Other	u	7.5%	-
8514 20 00	- Furnaces and ovens functioning by induction	n u	7.5%	-
	or dielectric loss			
	- *Other furnaces and ovens:			
*85143100	Electron beam furnaces	u	7.5%	-
*85143200	Plasma and vacuum arc furnaces	u	7.5%	-
*85143900	Other	u	7.5%	-
8514 30 10	For melting	u	7.5%	-
8514 30 90	Other	u	7.5%	-
8514 40 00	- Other equipment for the heat treatment of	u	7.5%	-
	materials by induction or dielectric loss			
8514 90 00	- Parts	kg.	7.5%	-
8515	ELECTRIC (INCLUDING ELECTRICALLY HEATED C	GAS),		
	LASER OR OTHER LIGHT OR PHOTO BE			
	ULTRASONIC, ELECTRON BEAM, MAGNETIC PULS	E OR		
	PLASMA ARC SOLDERING, BRAZING OR WELL			
	MACHINES AND APPARATUS, WHETHER OR	NOT		
	CAPABLE OF CUTTING; ELECTRIC MACHINES	AND		
	APPARATUS FOR HOT SPRAYING OF METALS			
	CERMETS			
	- Brazing or soldering machines and appa	ratus:		
8515 11 00	Soldering irons and guns	u	10%	-
8515 19 00	Other	u	10%	-
	- Machines and apparatus for resistance v	velding		
0515 21	of metal:			
851521	Fully or partly automatic:		1.00/	
8515 21 10	Automatic spot welding machinery	u	10%	-
8515 21 20	Automatic butt welding machinery	u	10%	-
8515 21 90	Other	u	10%	-
8515 29 00	Other	u	10%	-
	- Machines and apparatus for arc (includi	ng		
0515 21 00	plasma arc) welding of metals:		1.00/	
8515 31 00	Fully or partly automatic	u	10%	-
8515 39	Other :		1.00/	
8515 39 10	AC arc welding machinery	u	10%	-
8515 39 20	Argon arc welding machinery	u	10%	-
8515 39 90	Other	u	10%	-
8515 80	- Other machines and apparatus:		100/	
8515 80 10	High-frequency plastic welding machine	u	10%	-
8515 80 90	Other	u	10%	-
8515 90 00	- Parts	kg.	7.5%	-

^{*} amended by Notfn. No- 74/18

^{*}w.e.f. 1.1. 2022

(1)	(2)	(3)	(4)	(5)
8516	ELECTRIC INSTANTANEOUS OR STORAGE WATER			
	HEATERS AND IMMERSION HEATERS; ELECTRIC			
	SPACE HEATING APPARATUS AND SOIL HEATING			
	APPARATUS; ELECTRO-THERMIC HAIR-DRESSING			
	APPARATUS (FOR EXAMPLE, HAIR DRYERS, HAIR			
	CURLERS, CURLING TONG HEATERS) AND HAND			
	DRYERS; ELECTRIC SMOOTHING IRONS; OTHER			
	ELECTRO-THERMIC APPLIANCES OF A KIND USED			
	FOR DOMESTIC PURPOSES; ELECTRIC HEATING			
	RESISTORS, OTHER THAN THOSE OF HEADING 8545			
8516 10 00	- Electric instantaneous or storage water heaters	u	20%	_
	and immersion heaters			
	- Electric space heating apparatus and electric			
	soil heating apparatus:			
8516 21 00	Storage heating radiators	u	20%	_
8516 29 00	Other	u	20%	_
	- Electro-thermic hair-dressing or hand-			
	drying apparatus:			
8516 31 00	Hair dryers	u	20%	_
8516 32 00	Other hair-dressing apparatus	u	20%	_
8516 33 00	Hand-drying apparatus	u	20%	_
8516 40 00	- Electric smoothing irons	u	20%	_
8516 50 00	- Microwave ovens	u	20%	_
8516 60 00	- Other ovens; cookers, cooking plates,	u	20%	_
00100000	boiling rings, grillers and roasters		2070	
	- Other electro-thermic appliances:			
8516 71 00	Coffee or tea makers	u	20%	_
8516 72 00	Toasters	u	20%	_
8516 79	Other:	4	2070	
8516 79 10	Electro-thermic fluid heaters	u	20%	_
8516 79 20	Electrical or electronic devices for repelling	u	20%	_
0510 77 20	insects (for example, mosquitoes or other similar kind of insects)	u	2070	
8516 79 90	Other	u	20%	_
8516 80 00	- Electric heating resistors	u	20%	_
8516 90 00	- Parts	kg.	10%	_
0.510 90 00	- Taits	ĸg.	10/0	_
8517	TELEPHONE SETS, *SMARTPHONES AND OTHER			
	TELEPHONES FOR CELLULAR NETWORKS OR FOR			
	OTHER WIRELESS NETWORKS: OTHER APPARATUS FOR			
	THE TRANSMISSION OR RECEPTION OF VICE, IMAGES			
	OR OTHER DATA, INCLUDING APPARATUS FOR			
	COMMUNICATION IN A WIRED OR WIRELESS NETWORK			

(SUCH AS A LOCAL OR WIDE AREA NETWORK), OTHER

*w.e.f.01.01.2022

(1)		(2)	(3)	(4)	(5)
		THAN TRANSMISSION OR RECEPTION APPARATUS OF			
		HEADING 8443, 8525, 8527 OR 8528			
	-	Telephone sets, *including smartphones and other	her		
		telephones for cellular networks or for other			
		wireless networks:			
8517 11		Line telephone sets with cordless handsets:			
8517 11 10		Push button type	u	Free	-
8517 11 90		Other	u	Free	-
*8517 13 00		Smartphones	u	20%	-
*8517 14 00		Other telephones for cellular networks or	u	20%	-
		for other wireless networks			
		Telephones for cellular networks:			
8517 18		Other:			
8517 18 10		Push button type	u	Free	-
8517 18 90		Other	u	Free	-
	-	Other apparatus for transmission or reception	-		
		voice, images or other data, including appara			
		for communication in a wired or wireless netw	vork		
		(such as a local or wide area network):			
8517 61 00		Base stations	u	**20%	-
8517 62		Machines for the reception, conversion and			
		transmission or regeneration of voice,			
		images or other data, including switching			
0.71.7.7.1.0		and routing apparatus:		_	
8517 62 10		PLCC equipment	u	Free	-
8517 62 20		Voice frequency telegraphy	u	Free	-
#8517 62 30		Modems (modulators-demodulators) for	u	Free	-
		xDSL based Wireline Telephony			
0.515.60.50		#omitted			
8517 62 50		Digital loop carrier system(DLC)	u	Free	-
8517 62 60		Synchronous digital hierarchy system(SDH)	u	Free	-
8517 62 70		Multiplexers, statistical multiplexers	u	Free	-
0.515.60.00		for PDH based Wireline Telephony		200/	
8517 62 90		Other	u	20%	-
8517 69		Other:			
8517 69 10		ISDN System	u	Free	-
8517 69 20		ISDN terminal adaptor	u	Free	-
8517 69 40		X 25 Pads	u	Free	-
0.515.60.60		#omitted			
8517 69 60		#Set top boxes for gaining access to internet	u	Free	-
0.515.60.50		for Wireline Telephony			
8517 69 70		Attachments for telephones	u	Free	-
8517 69 90		Other *P	u	*20%	-
*05177100	-	*Parts:		2007	
*85177100		Aerials and aerial reflectors of all kinds;	u	20%	-
*w.e.f. 1.1. 2022		*w.e.f. 1.5. 2023			

(1)		(2)	(3)	(4)	(5)
		parts suitable for use therewith			
*851779		Other:			
*8517 79 10		Populated, loaded or stuffed printed circuit boards	u	20%	-
*85177990		Other	u	15%	
8518		MICROPHONES AND STANDS THEREFOR:			
		LOUDSPEAKERS, WHETHER OR NOT MOUNTED IN THEIR			
		ENCLOSURES: HEADPHONES AND EARPHONES,			
		WHETHER OR NOT COMBINED WITH			
		A MICROPHONE, AND SETS CONSISTING OF A			
		MICROPHONE AND ONE OR MORE LUUDSPEAKERS:			
		AUDIO-FREQUENCY ELECTRIC AMPLIFIERS: ELECTRIC			
		SOUND AMPLIFIER SETS			
8518 10 00	-	Microphones and stands therefor	u	15%	-
	-	Loudspeakers, whether or not mounted			
		in their enclosures:			
**851821		Single loudspeakers, mounted in their enclosu	res:		
**8518 21 10		Wireless	kg.	20%	-
**8518 21 90		Other	kg.	20%	-
**8518 22		Multiple loudspeakers, mounted in the same enclosures:			
**8518 22 10		Wireless	kg.	20%	_
**8518 22 90		Other	kg.	20%	_
**851829			8		
		Wireless	kg.	20%	_
**8518 29 90		Other	kg.	20%	_
**851830	_	Headphones and earphones, whether or not	J		
		combined with a microphone, and sets consisti	ng		
		of a microphone and one or more loudspeaker	_		
		Headphones and earphones, whether or not c		d	
		with a microphone, and capable of connecting wireless medium:			
**8518 30 11 -			kg.	20%	_
0310 30 11 -		connected by wire]	ĸg.	2070	_
**8518 30 19-			kg.	20%	_
		Headphones and earphones, whether or not	kg.	20%	_
0510 50 20		combined with a microphone, and capable of	ĸs.	2070	_
		connecting only through wired medium			
**8518 30 90			kg.	20%	_
8518 40 00		Audio-frequency electric amplifiers	u	15%	_
8518 50 00		Electric sound amplifier sets	u	10%	_
8518 90 00	_	Parts	u	**15%	_
				_2 , 3	

8519 SOUND RECORDING OR REPRODUCING APPARATUS

^{*}w.e.f. 01.01.2022

^{**}w.e.f. 1.05. 2022

(1)		(2)	(3)	(4)	(5)
8519 20 00	-	Apparatus operated by coins, banknotes, bank car	ds,u	10%	-
		tokens or by other means of payment			
8519 30 00	-	Turntables (record-decks)	u	10%	-
8519 50 00		*Omitted			
	-	Other apparatus:			
8519 81 00		Using magnetic, optical or semiconductor media	u	10%	-
8519 89		Other:			
8519 89 10		Audio Compact disc player	u	10%	-
8519 89 20		Compact disc changer including mini	u	10%	-
		disc player or laser disc player			
8519 89 30		Time Code recorder	u	10%	-
8519 89 40		MP-3 player	u	10%	-
8519 89 90		Others	u	10%	-
8520		Оміттер			
8521		VIDEO RECORDING OR REPRODUCING APPARATUS,			
		WHETHER OR NOT INCORPORATING A VIDEO TUNER			
8521 10	-	Magnetic tape-type:			
		Cassette tape-type:			
8521 10 11		Professional video tape recorders with 3/4" or 1" tape	u	10%	-
8521 10 12		Video recorders betacam or betacam SP or	u	10%	_
		digital betacam S-VHS or digital-S			
8521 10 19		Other	u	10%	-
		Spool type:			
8521 10 21		Professional video tape recorders with 3/4"	u	10%	-
		or 1" tape			
8521 10 22		Video recorders betacam or betacam SP or	u	10%	-
		digital betacam S-VHS or digital-S			
8521 10 29		Other	u	10%	-
		Other:			
8521 10 91		Professional video tape recorders with 3/4"	u	10%	-
		or 1" tape solid state or otherwise			
8521 10 92		Video recorders betacam or betacam SP	u	10%	-
		or digital betacam S-VHS or digital-S			
8521 10 99		Other	u	10%	-
8521 90	-	Other:			
8521 90 10		Video duplicating system with master and slave control	u	10%	-
8521 90 20		DVD player	u	10%	_
8521 90 90		Other	u	20%	_
20217070			•	_0,0	

(1)		(2)	(3)	(4)	(5)
		OR PRINCIPALLY WITH THE APPARATUS OF HEADINGS 8519 OR 8521			
8522 10 00	_	Pick-up cartridges	kg.	10%	_
8522 90 00		Other	kg.	10%	-
8523		DISCS, TAPES, SOLID-STATE NON-VOLATILE			
		STORAGE DEVICES, "SMART CARDS" AND OTHER			
		MEDIA FOR THE RECORDING OF SOUND OR OF			
		OTHER PHENOMENA, WHETHER OR NOT RECORDED,			
		INCLUDING MATRICES AND MASTERS FOR THE			
		PRODUCTION OF DISCS, BUT EXCLUDING PRODUCTS			
		of chapter 37			
	-	Magnetic media:			
8523 21 00		Cards incorporating a magnetic stripe	u	10%	-
8523 29		Other:			
8523 29 10		Audio cassettes	u	10%	-
3523 29 20		Video cassettes	u	10%	-
3523 29 30		Video magnetic tape including those	u	10%	-
		in hubs and reels, rolls, pancakes and jumbo rolls			
3523 29 40		³ / ₄ " and 1" video cassettes	u	10%	-
3523 29 50		½" video cassettes suitable to work	u	10%	-
		with betacam, betacam SP/M II and VHS type VCR			
8523 29 60		Other video cassettes and tapes 3/4"	u	10%	-
		and 1" video cassettes			
8523 29 70		All kinds of Magnetic discs	u	10%	-
8523 29 80		Cartridge tape	u	10%	-
8523 29 90		Other	u	10%	-
	-	Optical media:			
8523 41		Unrecorded:			
8523 41 10		Compact disc (Audio/video)	u	10%	-
8523 41 20		Blank master discs (that is, substrate) for producing	u	10%	-
2522 41 20		stamper for compact disc			
8523 41 30		Matrices for production of records; prepared record		100/	
0.500 41 40		blank	u	10%	-
8523 41 40		Cartridge tape	u	10%	-
8523 41 50		1/2" Videocassette suitable to work with digital VCR	u	10%	-
8523 41 60		DVD	u	10%	-
8523 41 90		Other	u	10%	-
8523 49		Other:		100/	
8523 49 10		Compact disc (Audio)	u	10%	-
8523 49 20		Compact disc (video) Stamman for CD and is CD video and CD ROM	u	10%	-
8523 49 30		Stamper for CD audio, CD video and CD-ROM	u	10%	-
8523 49 40		DVD	u	10%	-
8523 49 50		Matrices for production of records; prepared record			

(1)	(2)	(3)	(4)	(5)
	blank	u	10%	-
8523 49 60	Cartridge tape	u	10%	-
8523 49 70	1/2" Videocassette suitable to work with digital VCR	u	10%	-
8523 49 90	Other	u	10%	-
8523 51 00	Solid-state non-volatile storage devices	u	10%	-
8523 52	Smart cards	u	Free	-
8523 52 10	SIM cards	u	Free	-
8523 52 20	Memory Cards	u	Free	-
8523 52 90	Other	u	Free	-
8523 59	Other			
8523 59 10	Proximity cards and tags	u	Free	-
8523 59 90	Other	u	10%	
8523 80	Other:			
8523 80 10	Gramophone records	u	10%	-
8523 80 20	Information technology software	u	10%	-
8523 80 30	Audio-visual news or audio visual views	u	10%	-
8523 80 40	Children's video films	u	10%	-
8523 80 50	Video tapes of educational nature	u	10%	-
8523 80 60	2-D/ 3D computer graphics	u	10%	-
8523 80 90	Other	u	10%	-
#8524	OR NOT INCORPORATING TOUCH-SENSIT SCREENS - Without drivers or control circuits: FLAT PANEL DISPLAY MODULES, WHETHER OR NOT INCORPORATING TOUCH-SENSITIVE SCREENS	IVE		
#8524 11	Without drivers or control circuits :Of liquid crystals :			
#8524 11 10	For the goods of sub-heading 8471 30 or 8471 41	u	15%	-
#8524 11 20	For the goods of sub-heading 8517 13 or 8517 14	u	15%	-
#8524 11 30	For the goods of sub-heading 8528 72 or 8528 73	u	15%	-
#8524 11 90	Other	u	15%	-
#8524 12	Of organic light-emitting diodes (OLED):		1.70/	
#8524 12 10	For the goods of sub-heading 8471 30 or 8471 41	u	15%	-
#8524 12 20	For the goods of sub-heading 8517 13 or 8517 14	u	15%	-
#8524 12 30	For the goods of sub-heading 8528 72 or 8528 73	u	15%	-
#8524 12 90	Other	u	15%	-
#8524 19	Other:		1.507	
#8524 19 10	For the goods of sub-heading 8471 30 or 8471 41	u	15%	-
#8524 19 20	For the goods of sub-heading 8517 13 or 8517 14	u	15%	-
#8524 19 30	For the goods of sub-heading 8528 72 or 8528 73	u	15%	-
#8524 19 90	Other	u	15%	-

^{*}w.e.f. 1.1. 2022

^{*}w.e.f. 1.5. 2023

^{**}w.e.f. 01.05.2022

(1)		(2)	(3)	(4)	(5)
	-	Other:			
#8524 91		Of liquid crystals :			
#8524 91 10		For the goods of sub-heading 8471 30 or 8471 41	u	15%	-
#8524 91 20		For the goods of sub-heading 8517 13 or 8517 14	u	15%	-
#8524 91 30		For the goods of sub-heading 8528 72 or 8528 73	u	15%	-
#8524 91 90		Other	u	15%	-
#8524 92		Of organic light-emitting diodes (OLED):			
#8524 92 10		For the goods of sub-heading 8471 30 or 8471 41	u	15%	-
#8524 92 20		For the goods of sub-heading 8517 13 or 8517 14	u	15%	-
#8524 92 30		For the goods of sub-heading 8528 72 or 8528 73	u	15%	-
#8524 92 90		Other	u	15%	-
#8524 99		Other:			
#8524 99 10		For the goods of sub-heading 8471 30 or 8471 41	u	15%	-
#8524 99 20		For the goods of sub-heading 8517 13 or 8517 14	u	15%	_
#8524 99 30		For the goods of sub-heading 8528 72 or 8528 73	u	15%	_
#8524 99 90		Other	u	15%	-
8525		TRANSMISSION APPARATUS FOR RADIO-BROADCASTING			
		OR TELEVISION, WHETHER OR NOT INCORPORATION			
		RECEPTION APPARATUS OR SOUND RECORDING OR			
		REPRODUCING APPARATUS; TELEVISION CAMERAS,			
		DIGITAL CAMERAS AND VIDEO CAMERA RECORDERS			
8525 50	_	Transmission apparatus:			
8525 50 10		Radio broadcast transmitter	u	7.5%	_
8525 50 20		TV broadcast transmitter	u	7.5%	-
8525 50 30		Broadcast equipment sub-system	u	7.5%	_
8525 50 40		Communication jamming equipment	u	7.5%	-
8525 50 90		Other	u	7.5%	_
8525 60 00	_	Transmission apparatus incorporating	u	Free	_
		reception apparatus			
	_	*Television cameras, digital cameras			
		and video camera recorders:			
*8525 81 00		High-speed goods as specified in	u	20%	_
		sub-heading Note 1 to this Chapter			
*8525 82 00		Other, radiation-hardened or radiation-tolerant	u	20%	_
		goods as specified in sub-heading Note 2 to		_*	
		this Chapter			
*8525 83 00		Other, night vision goods as specified in	u	20%	_
0020 00		sub-heading Note 3 to this Chapter	-	2070	
*8525 89 00		Other	u	20%	-
8526		RADAR APPARATUS, RADIO NAVIGATIONAL AID			
		APPARATUS AND RADIO REMOTE CONTROL			
		APPARATUS			
8526 10 00	-	Radar apparatus	u	7.5%	-
*w.e.f. 01.01.2022		#w.e.f. 01.05.2023			

(1)	(2)	(3)	(4)	(5)
	- Other:			
8526 91	Radio navigational aid apparatus:			
8526 91 10	Direction measuring equipment	u	7.5%	-
8526 91 20	Instrument landing system	u	7.5%	-
8526 91 30	Direction finding equipment	u	7.5%	-
8526 91 40	Non-directional beacon	u	7.5%	-
8526 91 50	VHF omni range equipment	u	7.5%	-
8526 91 90	Other	u	7.5%	-
8526 92 00	Radio remote control apparatus	u	7.5%	-
8527	RECEPTION APPARATUS FOR RADIO-BROADCASTING			
	WHETHER OR NOT COMBINED, IN THE SAME HOUSING,			
	WITH SOUND RECORDING OR REPRODUCING APPARATUS			
	OR A CLOCK			
	- Radio-broadcast receivers capable of operating			
	without an external source of power:			
8527 12 00	Pocket-size radio cassette-players	u	10%	_
8527 13 00	Other apparatus combined with sound recording or	u	10%	_
	reproducing apparatus			
8527 19 00	Other	u	10%	_
	- Radio-broadcast receivers not capable of opera	ting		
	without an external source of power, of a kind u			
	in motor vehicles:			
8527 21 00	Combined with sound recording or	u	10%	_
0027 21 00	reproducing apparatus	-	10,70	
8527 29 00	Other	u	10%	_
0027 27 00	- Other:	-	10,70	
8527 91 00	Combined with sound recording or reproducing	u	10%	_
00277100	apparatus	-	10,70	
8527 92 00	Not combined with sound recording or reproducing	11	10%	_
0327 72 00	apparatus but combined with a clock	и	1070	
8527 99 00	Other	11	10%	_
	Other		1070	
8528	MONITORS AND PROJECTORS, NOT INCORPORATING			
	TELEVISION RECEPTION APPARATUS, RECEPTION			
	APPARATUS FOR TELEVISION, WHETHER OR NOT			
	INCORPORATING RADIO-BROADCASTRECEIVERS OR			
	SOUND OR VIDEO RECORDING OR REPRODUCING			
	APPARATUS			
	- Cathode-ray tube monitors:			
8528 42 00	Capable of directly connecting to and designed	u	10%	-
	for use with an automatic data processing machine			
	of heading 8471			
8528 49 00	Other	u	10%	-
	- Other monitors:			
8528 52 00	Capable of directly connecting to and designed	u	10%	_
*w.e.f. 1.1. 2022				

(1)		(2)	(3)	(4)	(5)
		for use with an automatic data processing machine			
		of heading 8471			
8528 59 00		Other	u	10%	_
	_	Projectors:			
8528 62 00		Capable of directly connecting to and designed for	u	10%	_
		use with an automatic data processing machine		-	
		of heading 8471			
8528 69 00		Other	u	10%	_
	_	Reception apparatus for television, whether			
		or not incorporating radio-broadcast receiv-			
		ers or sound or video recording or repro-			
		ducing apparatus:			
8528 71 00		Not designed to incorporate a video display	u	20%	_
3020 71 00		or screen		_0,0	
8528 72		Other, colour:			
8528 72 11		Television set of screen size upto 36 cm	u	20%	_
8528 72 12		Television set of screen size exceeding 36 cm but	u	20%	_
0520 72 12		not exceeding 54 cm	u	2070	
8528 72 13		Television set of screen size exceeding 54 cm	u	20%	_
0020 72 15		but not exceeding 68 cm	u	2070	
8528 72 14		Television set of screen size exceeding 68 cm	u	20%	_
0320 72 11		but not exceeding 74 cm	u	2070	
8528 72 15		Television set of screen size exceeding 74 cm	u	20%	_
0520 72 15		but not exceeding 87 cm	u	2070	
8528 72 16		Television set of screen	u	20%	_
3320 72 10		size exceeding 87 cm but not exceeding 105 cm	u	2070	
8528 72 17		Television set of screen size exceeding 105 cm	u	20%	_
8528 72 18		Liquid crystal display television set of screen	u	20%	_
0320 72 10		size below 63 cm	и	2070	
8528 72 19		Other	u	20%	_
8528 73		Other, Monochrome:	u	2070	_
8528 73 10		Liquid crystal display television	u	10%	
0320 73 10		set of screen size below 25 cm	u	1070	_
8528 73 90		Other	u	10%	_
0320 73 90		Other	u	1070	_
8529		PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY			
		WITH THE APPARATUS OF HEADINGS *8524 TO			
		8528			
8529 10	_	Aerials and aerial reflectors of all kinds;			
-		parts suitable for use therewith:			
		Dish antenna:			
8529 10 11		For communication jamming equipment	u.	7.5%	_
8529 10 12		For amateur radio communication equipment	u	7.5%	_
8529 10 19		Other	u	10%	_
		Other aerials or antenna:		2073	
		omer aeriais or amenita.			

^{*}w.e.f. 1.1. 2022

(1)		(2)	(3)	(4)	(5)
8529 10 21		For communication jamming equipment	u	7.5%	_
8529 10 22		For amateur radio communication equipment	u	7.5%	-
8529 10 29		Other	u	10%	_
		Other:			
8529 10 91		For communication jamming equipment	u	7.5%	_
8529 10 92		For amateur radio communication equipment	u	7.5%	_
8529 10 99		Other	u	15%	_
8529 90	_	Other:			
8529 90 10		For communication jamming equipment	u	7.5%	_
8529 90 20		For amateur radio communication equipment	u	7.5%	_
8529 90 30		*Omitted		7.0	
8529 90 90		Other	u	15%	_
0.525 50 50			u	1370	
8530		ELECTRICAL SIGNALLING, SAFETY OR TRAFFIC			
		CONTROL EQUIPMENT FOR RAILWAYS, TRAMWAYS,			
		ROADS, INLAND WATERWAYS, PARKING FACILITIES,			
		PORT INSTALLATIONS OR AIRFIELDS (OTHER THAN			
		THOSE OF HEADING 8608)			
8530 10	_	Equipment for railways or tramways:			
8530 10 10		For railways	u	7.5%	_
8530 10 20		For tramways	u	7.5%	_
8530 80 00	_	Other equipment	u	7.5%	_
8530 90 00		Parts	kg.	7.5%	_
			8-	,	
8531		ELECTRIC SOUND OR VISUAL SIGNALLING APPARATUS			
		(FOR EXAMPLE, BELLS, SIRENS, INDICATOR PANELS,			
		BURGLAR OR FIRE ALARMS), OTHER THAN THOSE OF			
		HEADING 8512 OR 8530			
8531 10	-	Burglar or fire alarms and similar apparatus:			
8531 10 10		Burglar alarm	u	10%	-
8531 10 20		Fire alarm	u	10%	-
8531 10 90		Other	u	10%	-
8531 20 00	_	Indicator panels incorporating liquid crystal	u	Free	-
		devices (LCD) or light-emitting diodes (LED)			
8531 80 00	_	Other apparatus	u	10%	_
8531 90 00		Parts	kg.	10%	_
			8		
8532		ELECTRICAL CAPACITORS, FIXED, VARIABLE OR			
		ADJUSTABLE (PRE-SET)			
8532 10 00	-	Fixed capacitors designed for use in 50 or	u	Free	-
		60 Hz circuits and having a reactive power			
		handling capacity of not less than 0.5 kvar			
		(power capacitors)			
	_	Other fixed capacitors:			
8532 21 00		Tantalum	u	Free	_
22222100			u	1100	

(1)		(2)	(3)	(4)	(5)
8532 22 00		Aluminium electrolytic	u	Free	_
8532 23 00		Ceramic dielectric, single layer	u	Free	-
8532 24 00		Ceramic dielectric, multilayer	u	Free	-
8532 25 00		Dielectric of paper or plastics	u	Free	-
8532 29		Other:			
8532 29 10		Of dielectric of mica	u	Free	-
8532 29 90		Other	u	Free	-
8532 30 00	-	Variable or adjustable (pre-set) capacitors	u	Free	-
8532 90 00	-	Parts	u	Free	-
8533		ELECTRICAL RESISTORS (INCLUDING RHEOSTATS AND			
		POTENTIOMETERS), OTHER THAN HEATING RESISTORS	3		
8533 10 00	-	Fixed carbon resistors, composition or film types	u	Free	-
	-	Other fixed resistors:			
8533 21		For a power handling capacity not exceeding 20 W:			
		Of bare wire:			
8533 21 11		Of nichrome	u	Free	-
8533 21 19		Other	u	Free	-
		Of insulated wire:			
8533 21 21		Of nichrome	u	Free	-
8533 21 29		Other	u	Free	-
8533 29		Other:			
		Of bare wire:			
8533 29 11		Of nichrome	u	Free	-
8533 29 19		Other	u	Free	-
		Of insulated wire:			
8533 29 21		Of nichrome	u	Free	-
8533 29 29		Other	u	Free	-
	-	Wirewound variable resistors, including			
		rheostats and potentiometers:			
8533 31		For a power handling capacity not			
		exceeding 20 W:			
8533 31 10		Potentiometers	u	Free	-
8533 31 20		Rheostats	u	Free	-
8533 31 90		Other	u	Free	-
8533 39		Other:			
8533 39 10		Potentiometers	u	Free	-
8533 39 20		Rheostats	u	Free	-
8533 39 90		Other	u	Free	-
8533 40	-	Other variable resistors, including rheostats			
		and potentiometers:			
8533 40 10		Potentiometers	u	Free	-
8533 40 20		Rheostats	u	Free	-
8533 40 30		Thermistors	u	Free	_
8533 40 90		Other	u	Free	_
0000 70 70	-	Omer	u	1100	_

(1)		(2)	(3)	(4)	(5)
8533 90 00	-	Parts	u	Free	-
8534 00 00		PRINTED CIRCUITS	u	Free	-
8535		ELECTRICAL APPARATUS FOR SWITCHING OR			
		PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING			
		CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR			
		EXAMPLE, SWITCHES, FUSES, LIGHTNING ARRESTERS,			
		VOLTAGE LIMITERS, SURGE SUPPRESSORS, PLUGS AND			
		OTHER CONNECTORS, JUNCTION BOXES), FOR A			
		voltage exceeding 1,000 volts			
8535 10	-	1 0000 .			
8535 10 10		For switches having rating upto 15 amps, rewireable	u	10%	-
8535 10 20		For switches having rating above 15 amps,	u	10%	_
8333 10 20		high rupturing capacity or rewireable	u	1070	_
8535 10 30		Other rewireable fuses	u	10%	_
8535 10 40		Other high rupturing capacity fuses	u	10%	_
8535 10 50		Fuses gear	u	10%	_
8535 10 90		Other	u	10%	_
	_	Automatic circuit breakers :		1070	
8535 21		For a voltage of less than 72.5 kV:			
		SF6 circuit breakers:			
8535 21 11		For a voltage of 11 kV	u	10%	_
8535 21 12		For a voltage of 33 kV	u	10%	-
8535 21 13		For a voltage of 66 kV	u	10%	-
8535 21 19		Other	u	10%	-
		Vacuum circuit breakers :			
8535 21 21		For a voltage of 11 kV	u	10%	-
8535 21 22		For a voltage of 33 kV	u	10%	-
8535 21 23		For a voltage of 66 kV	u	10%	-
8535 21 29		Other	u	10%	-
8535 21 90		Other	u	10%	-
8535 29		Other:			
0		SF6 circuits breakers:		4.007	
8535 29 11		For a voltage of 132 kV	u	10%	-
8535 29 12		For a voltage of 220 kV	u	10%	-
8535 29 13		For a voltage of 400 kV	u	10%	-
8535 29 19		Other	u	10%	-
0525 20 21		Vacuum circuit breakers :	••	1.00/	
8535 29 21		For a voltage of 132 kV	u	10%	-
8535 29 22 8535 20 23		For a voltage of 400 kV	u	10%	-
8535 29 23 8535 20 20		For a voltage of 400 kV	u	10%	-
8535 29 29 8535 20 00		Other Other	u	10%	-
8535 29 90		Onei	u	10%	-

(1)	(2)	(3)	(4)	(5)
8535 30	- Isolating switches and make-and-break			
	switches:			
8535 30 10	Of plastic	u	10%	-
8535 30 90	Other	u	10%	-
8535 40	- Lightning arresters, voltage limiters and			
	surge suppressors:			
8535 40 10	Lightning arresters	u	7.5%	-
8535 40 20	Voltage limiters	u	7.5%	-
8535 40 30	Surge suppressors	u.	7.5%	-
8535 90	- Other:			
8535 90 10	Motor starters for AC motors	u	7.5%	-
8535 90 20	Control gear and starters for DC motors	u	7.5%	-
8535 90 30	Other control and switchgears	u	7.5%	-
8535 90 40	Junction boxes	u.	7.5%	-
8535 90 90	Other	u	7.5%	-
8536	ELECTRICAL APPARATUS FOR SWITCHING OR			
	PROTECTING ELECTRICAL CIRCUITS, OR FOR MAKING			
	CONNECTIONS TO OR IN ELECTRICAL CIRCUITS (FOR			
	EXAMPLE, SWITCHES, RELAYS, FUSES, SURGE			
	SUPPRESSORS, PLUGS, SOCKETS, LAMP-HOLDERS AND			
	OTHER CONNECTORS, JUNCTION BOXES), FOR A			
	VOLTAGE NOT EXCEEDING 1,000 VOLTS:			
	CONNECTORS FOR OPTICAL FIBRES, OPTICAL FIBER			
	BUNDLES OR CABLES.			
8536 10	- Fuses :			
8536 10 10	For switches having rating upto 15 amps, rewireable	u	10%	-
8536 10 20	For switches having rating above 15 amps,	u	10%	_
	high rupturing capacity or rewireable			
8536 10 30	Other rewireable fuses	u	10%	_
8536 10 40	Other high rupturing capacity fuses	u	10%	_
8536 10 50	Fuses gear	u	10%	_
8536 10 60	Electronic fuses	u	10%	_
8536 10 90	Other	u	10%	_
8536 20	- Automatic circuit breakers :		1070	
8536 20 10	Air circuit breakers	u	10%	_
8536 20 20	Moulded case circuit breakers	u	10%	_
8536 20 30	Miniature circuit breakers	u	10%	_
8536 20 40	Earth leak circuit breakers	u	10%	_
8536 20 90	Other	u	10%	_
8536 30 00	- Other apparatus for protecting electrical circuits	u	10%	_
	- Relays:	u	10/0	
8536 41 00	For a voltage not exceeding 60 V	u	15%	_
8536 49 00	Other	u	15%	- -
w of 1.1 2022	- mer	u	10/0	

*w.e.f. 1.1. 2022

(1)		(2)	(3)	(4)	(5)
8536 50	_	Other switches:			
8536 50 10		Control and switch gears	u	10%	_
8536 50 20		Other switches of plastic	u	10%	-
8536 50 90		Other	u	10%	-
	-	Lamp-holders, plugs and sockets:			
8536 61		Lamp-holders:			
8536 61 10		Of plastic	u	10%	-
8536 61 90		Of other materials	u	10%	-
8536 69		Other:			
8536 6910		Of plastic	u	10%	-
8536 69 90		Of other materials	u	10%	-
8536 70 00	-	Connectors for optical fibres, optical fibre	u.	7.5%	-
		bundles or cables			
8536 90	-	Other apparatus:			
8536 90 10		Motor starters for AC motors	u	10%	-
8536 90 20		Motor starters for DC motors	u	10%	-
8536 90 30		Junction boxes	u	10%	-
8536 90 90		Other	u	10%	-
8537		BOARDS, PANELS, CONSOLES, DESKS, CABINETS AND			
0337		OTHER BASES, EQUIPPED WITH TWO OR MORE			
		APPARATUS OF HEADING 8535 OR 8536, FOR			
		ELECTRIC CONTROL OR THE DISTRIBUTION OF			
		ELECTRIC CONTROL OR THE DISTRIBUTION OF ELECTRICITY, INCLUDING THOSE INCORPORATING			
		INSTRUMENTS OR APPARATUS OF CHAPTER 90, AND			
		NUMERICAL CONTROL APPARATUS, OTHER THAN			
		SWITCHING APPARATUS OF HEADING 8517			
8537 10 00		For a voltage not exceeding 1,000 V	kg.	15%	
8537 20 00	-	For a voltage exceeding 1,000 V	_	15%	-
8337 20 00	-	For a vortage exceeding 1,000 v	kg.	1370	-
8538		PARTS SUITABLE FOR USE SOLELY OR PRINCIPALLY			
		WITH THE APPARATUS OF HEADINGS 8535, 8536			
0.520.10		OR 8537			
8538 10	_	Boards, panels, consoles, desks, cabinets and			
		other bases for the goods of heading 8537,			
0.520.10.10		not equipped with their apparatus:		7.50/	
8538 10 10		For industrial use	u	7.5%	-
8538 10 90		Other	kg.	7.5%	-
8538 90 00	-	Other	kg.	15%	-
8539		ELECTRIC FILAMENT OR DISCHARGE			
		LAMPS INCLUDING SEALED BEAM			
		LAMP UNITS AND ULTRA-VIOLET OR			
		INFRA-RED LAMPS, ARC-LAMPS;			
		*LIGHT-EMITTING DIODE (LED) LIGHT			

(1)		(2)	(3)	(4)	(5)
		SOURCES			
8539 10 00	_	Sealed beam lamp units	u	15%	-
	-	Other filament lamps, excluding ultra-violet			
		or infra-red lamps:			
8539 21		Tungsten halogen:			
		Other:			
8539 21 10		Miniature halogen lamps with fittings	u	10%	-
8539 21 20		Other for automobiles	u	15%	-
8539 21 90		Other	u	10%	-
8539 22 00		Other, of a power not exceeding 200 W	u	10%	-
		and for a voltage exceeding 100 V			
8539 29		Other:			
8539 29 10		Of retail sale price not exceeding rupees	u	10%	-
		20 per bulb			
8539 29 20		Bulb, for torches	u	10%	-
8539 29 30		Miniature bulbs	u	10%	-
8539 29 40		Other for automobile lamps	u	15%	-
8539 29 90		Other	u	10%	-
	-	Discharge lamps, other than ultra-violet lamps	: :		
853931		Fluorescent, hot cathode:			
8539 31 10		Compact fluorescent lamps	u	10%	-
8539 31 90		Other	u	10%	-
8539 32		Mercury or sodium vapour lamps; metal			
		halide lamps:			
8539 32 10		Mercury vapour lamps	u	10%	-
8539 32 20		Sodium vapour lamps	u	10%	-
8539 32 30		Metal halide lamps	u	10%	-
8539 39		Other:			
8539 39 10		Energy efficient triphosphor fluorescent lamps	u	10%	-
8539 39 90		Other	u	10%	-
	-	Ultra-violet or infra-red lamps; arc-lamps:			
8539 41 00		Arc-lamps	u	10%	-
8539 49 00		Other	u	10%	-
	*_	Light-emitting diode (LED) light sources:			
*8539 51 00		Light-emitting diode (LED) modules	u	20%	-
*8539 52 00		Light-emitting diode (LED) lamps	u	20%	-
8539 90	-	Parts:			
8539 90 10		Parts of fluorescent tube lamps	kg.	10%	-
8539 90 20		Parts of arc-lamps	kg.	10%	-
8539 90 90		Other	kg.	10%	_

THERMIONIC, COLD CATHODE OR PHOTO-CATHODE VALVES AND TUBES (FOR EXAMPLE, VACUUM OR VAPOUR OR GAS FILLED VALVES AND TUBES, MERCURY ARC RECTIFYING VALVES AND TUBES, CATHODE-RAY

(1)		(2)	(3)	(4)	(5)
		TUBES, TELEVISION CAMERA TUBES)			
	-	Cathode-ray television picture tubes, including			
		video monitor cathode-ray tubes :			
8540 11		Colour:			
8540 11 10		Television picture tubes of 20" and 21"	u	10%	-
		size, except 21" flat and full square			
		(F and FST) colour TV picture tubes			
8540 11 20		Video monitor cathode-ray tubes	u	10%	-
8540 11 90		Other	u	10%	-
8540 12 00		Monochrome	u	10%	-
8540 20 00	-	Television camera tubes; image converters	u	10%	-
		and intensifiers; other photos-cathode tubes			
8540 40	-	Data or graphic display tubes, monochrome;	u	Free	-
		data or graphic display tubes, colour, with a			
		phosphor dot screen pitch smaller than 0.4 mm:			
0.7.40.40.40				100/	
8540 40 10		Data or graphic display tubes, monochrome	u	10%	-
8540 40 20		Data or graphic display tubes, colour, with a			
		phosphor dot screen pitch smaller than 0.4 mm	u	free	-
8540 60 00		Other cathode-ray tubes	u	10%	-
	-	Microwave tubes (for example, magnetrons,			
		klystrons, travelling wave tubes, carcinotrons),			
		excluding grid-controlled tubes :			
8540 71 00		Magnetrons	u	10%	-
8540 79 00		Other	u	10%	-
	-	Other valves and tubes:			
8540 81 00		Receiver or amplifier valves and tubes	u	10%	-
8540 89 00		Other	u	10%	-
	-	Parts:			
8540 91 00		Of cathode-ray tubes	kg.	10%	-
8540 99 00		Other	kg.	10%	-
8541		*SEMICONDUCTOD DEVICES (FOD			
0341		*SEMICONDUCTOR DEVICES (FOR EXAMPLE, DIODES, TRANSISTORS,			
		***SEMICONDUCTOR-BASED TRANS-			
		DUCERS); PHOTOSENSITIVE SEMICON-			
		DUCTOR DEVICES, INCLUDING			
		PHOTOVOLTAIC CELLS WHETHER OR			
		NOT ASSEMBLED IN MODULES OR			
		MADE UP INTO PANELS; LIGHT-			
		EMITTING DIODES (LED), WHETHER OR			
		NOT ASSEMBLED WITH OTHER LIGHT-			
		EMITTING DIODES (LED); MOUNTED			
		PIEZO-ELECTRIC CRYSTALS		_	
8541 10 00	-	Diodes, other than photosensitive or light-	u	Free	-

^{*}w.e.f. 1.1. 2022

^{**}w.e.f. 01.05.2022

(1)		(2)	(3)	(4)	(5)
		emitting diodes (LED)			
	-	Transistors, other than photosensitive			
		transistors:			
8541 21 00		With a dissipation rate of less than 1 W	u	Free	-
8541 29 00		Other	u	Free	_
8541 30	_	Thyristors, diacs and triacs, other than			
		photosensitive devices:			
8541 30 10		Thyristors	u	Free	_
8541 30 90		Other	u	Free	_
	_	*Photosensitive semiconductor devices,			
		including photovoltaic cells whether or not			
		assembled in modules or made up into panels;			
		light-emitting diodes (LED):			
*8541 41 00		Light-emitting diodes (LED)	u	free	_
*8541 42 00		Photovoltaic cells not assembled in	u	**25%	_
55 11 12 00		modules or made up into panels		2070	
*8541 43 00		Photovoltaic cells assembled in modules	u	**40%	_
05 11 15 00		or made up into panels	u	1070	
*8541 49 00		Other	u	**40%	-
05 11 17 00		*Other semiconductor devices:	и	1070	_
*8541 51 00		Semiconductor-based transducers	u	20%	_
*8541 59 00		Other	u u	20%	-
8541 60 00		Mounted piezo-electric crystals	u U	Free	<u>-</u>
8541 90 00	-	Parts	kg.	Free	-
JJ T1 /U UU	_	I WILL	ĸg.	1100	-
8542		ELECTRONIC INTEGRATED CIRCUITS			
	-	Electronic integrated circuits:			
8542 31 00		Processors and controllers, whether	u	Free	-
		or not combined with memories,			
		converters, logic circuits, amplifiers,			
		clock and timing circuits, or other circuits			
8542 32 00		Memories	u	Free	-
8542 33 00		Amplifiers	u	Free	-
8542 39 00		Other	u	7.5%	-
8542 90 00	-	Parts	kg.	Free	-
8543		ELECTRICAL MACHINES AND APPARATUS HAVING			
		INDIVIDUAL FUNCTIONS, NOT SPECIFIED OR INCLUDING			
		ELSEWHERE IN THIS CHAPTER			
8543 10	_	Particle accelerators:			
	-		u	Free	-
8543 10 8543 10 10 8543 10 20		Ion implanters for doping semi conductor material	u u		-
8543 10 10 8543 10 20		Ion implanters for doping semi conductor material Vane graff, cock-croft, Walton accelerators	u	7.5%	-
8543 10 10		Ion implanters for doping semi conductor material			- - -

^{*}w.e.f. 1.1. 2022

SECTION-XVI		1034		СНАР	TER-85
8543 20 10		Sweep generators	u	7.5%	_
8543 20 20		Impulse generators	u	7.5%	_
8543 20 30		Tacho generators	u	7.5%	-
8543 20 90		Other	u	7.5%	_
8543 30 00		Machines and apparatus for electroplating, electrolysis or electrophoresis	u	7.5%	-
*8543 40 00	-	Electronic cigarettes and similar personal electric vaporising devices	u	7.5%	-
8543 70		Other machines and apparatus:			
8543 70 11		Proximity card and tags	u	Free	_
8543 70 12		Metal detector	u	7.5%	_
8543 70 13		Mine detector	u	7.5%	-
8543 70 19		Other	u	7.5%	-
		Audio special effect equipment:			
8543 70 21		Digital reverberators	u	7.5%	_
8543 70 22		Mixing system or consoles	u	7.5%	_
8543 70 29		Other	u	7.5%	-
		Video special effect equipments:			
8543 70 31		Video mixing system or consoles	u	7.5%	-
8543 70 32		Video effect system	u	7.5%	-
8543 70 33		Digital layering machine	u	7.5%	-
8543 70 34		Paint box	u	7.5%	_
8543 70 35		Video typewriter	u	7.5%	-
8543 70 36		Video matting machine	u	7.5%	_
8543 70 39			u	7.5%	_
		Edit control Unit:			
8543 70 41		Computerised editing system controlling more than three video editing machines	u	7.5%	-
8543 70 42		Other video control unit	u	7.5%	-
8543 70 49		Other	u	7.5%	-
8543 70 50		Colour corrector	u	7.5%	-
		Amplifier:			
8543 70 61		Broadcast amplifier	u	7.5%	-
8543 70 62		Limiting amplifier, video distribution amplifier and stabilizing amplifiers	u	7.5%	-
8543 70 69		Other	u	7.5%	-
		Graphic equalizer and synthesized receivers:			
8543 70 71		Graphic equalizer	u	7.5%	-
8543 70 72		Synthesised receivers	u	7.5%	-
		Other:			
8543 70 91		RF(radio frequency) power amplifer and noise generators for communication jamming equipment, static and mobile or man-portable	u	7.5%	-
8543 70 92		Equipment gadgets based on solar energy	u	7.5%	-
8543 70 93		Professional beauty care equipment	u	7.5%	-
8543 70 94		Audio visual stereo encoders	u	7.5%	-
8543 70 95		Time code generator	u	7.5%	-

*w.e.f. 01.05.2022

SECTION-XVI		1036	CHAPTER-		
		telecommunication			
8544 49 92		Plastic insulated, of a kind used in telecommunication	m	15%	-
8544 49 93		Rubber insulated, of a kind used in telecommunication	m	15%	-
8544 49 99		Other	m	15%	_
8544 60	-	Other electric conductors, for a voltage exceeding 1000 V:			
8544 60 10		Paper insulated	m	10%	_
8544 60 20		Plastic insulated	m	10%	_
8544 60 30		Rubber insulated	m	10%	_
8544 60 90		Other	m	10%	_
8544 70	_	Optical fibre cables :			
8544 70 10		Lead alloy sheathed cables for lighting purposes	m	Free	_
8544 70 90		Other	m	Free	-
8545		CARBON ELECTRODES, CARBON BRUSHES, LAMP			
		CARBONS, BATTERY CARBONS AND OTHER ARTICLES OF			
		GRAPHITE OR OTHER CARBON, WITH OR WITHOUT			
	_	METAL, OF A KIND USED FOR ELECTRICAL PURPOSES Electrodes:			
8545 11 00		Of a kind used for furnaces	kg.	7.5%	_
8545 19 00			kg.	7.5%	_
8545 20 00	_	Brushes	kg.	7.5%	_
8545 90	_	Other:	ng.	7.570	
8545 90 10		Arc-lamp carbon	kg.	7.5%	_
8545 90 20		Battery carbon	kg.	7.5%	_
8545 90 90		Other	kg.	7.5%	-
8546		ELECTRICAL INSULATORS OF ANY MATERIAL			
8546 10 00	-	Of glass	kg.	*7.5%	-
8546 20	-	Of ceramics:			
		Porcelain discs and strings:			
8546 20 11		Porcelain below 6.6 kV	kg.	*7.5%	-
8546 20 19		Other	kg.	*7.5%	-
		Porcelain post insulators:			
8546 20 21		Below 6.6 kV	kg.	*7.5%	-
8546 20 22		6.6 kV or above but upto 11 kV	kg.	*7.5%	-
8546 20 23		Above 11 kV but upto 66 kV	kg.	*7.5%	-
8546 20 24		Above 66 kV but upto 132 kV	kg.	*7.5%	-
8546 20 29		Above 132 kV	kg.	*7.5%	-
		Porcelain pin insulators:			
8546 20 31		Below 6.6 kV	kg.	*7.5%	-
8546 20 32		6.6 kV or above but up to 11 kV	kg.	*7.5%	-
8546 20 33		Above 11 kV but upto 66 kV	kg.	*7.5%	-
8546 20 39		Above 66 kV	kg.	*7.5%	-
8546 20 40		Other high tension procelain solid core insulators	kg.	*7.5%	-
*w.e.f. 01.05. 2022					

SECTION-XVI	1037		CHAP'	TER-85
8546 20 50	Other low tension procelain insulators telegraph and telephone insulators	s including kg.	*7.5%	-
8546 20 90	Other	kg.	*7.5%	_
8546 90	- Other:	8		
8546 90 10	Heat shrinkable components	kg.	*7.5%	-
8546 90 90	Other	kg.	*7.5%	-
8547	Insulating fittings for electrical	AL MACHINES,		
	APPLIANCES OR EQUIPMENT, BEING FITT	TINGS WHOLLY		
	OF INSULATING MATERIAL APART FRO	M ANY MINOR		
	COMPONENTS OF METAL (FOR EXAMPI			
	SOCKETS) INCORPORATED DURING MOU			
	FOR THE PURPOSES OF ASSEMBLY,			
	insulators of heading 8546;	ELECTRICAL		
	CONDUIT TUBING AND JOINTS THEREI	FOR, OF BASE		
	METAL LINED WITH INSULATING MATER	RIAL		
8547 10	- Insulating fittings of ceramics:			
8547 10 10	Porcelain bushing below 6.6 kV	kg.	*7.5%	-
8547 10 20	Porcelain bushings for voltage 6.6 kV but below 11 kV	V or above kg.	*7.5%	-
8547 10 30	Porcelain bushings for voltage 11 kV but upto 66 kV	or above kg.	*7.5%	-
8547 10 40	Porcelain bushings for voltage 66 kV	or above kg.	*7.5%	_
8547 10 90	Other	kg.	*7.5%	_
8547 20 00	- Insulating fittings of plastics	kg.	*7.5%	_
8547 90	- Other:	8		
8547 90 10	Electrical insulating fittings of glass	kg.	*7.5%	_
8547 90 20	Electrical conduit tubing and joints of base metal lined with insulating ma	therefor, kg.	*7.5%	-
8547 90 90	Other	kg.	*7.5%	-
*8548 00 00	- ELECTRICAL PARTS OF MACI APPARATUS, NOT SPECIFIED INCLUDED ELSEWHERE IN T	OR	10%	-
*8549	ELECTRICAL AND ELECTRO	NIC		
	WASTE AND SCRAP			
	- Waste and scrap of primary cells, p			
	batteries and electric accumulators	*		
	primary cells, spent primary batter	ies and		
05401100	spent electric accumulators:	1 4	100/	
8549 11 00	Waste and scrap of lead-acid accumu	ılators; u	10%	-
0540 12 00	spent lead-acid accumulators		100/	
8549 12 00	Other, containing lead, cadmium or m	-	10%	-
8549 13 00	Sorted by chemical type and not conta	aining kg.	10%	-
*w.e.f. 01.01.20	2			

^{*}w.e.f. 01.01.2022

^{**}w.e.f. 01.05.2022

SECTION-XVI	1038		CHAP	TER-85
	lead, cadmium or mercury			
8549 14 00	Unsorted and not containing lead, cadmium or mercury	kg.	10%	-
8549 19 00	Other	kg.	10%	-
	 Of a kind used principally for the recovery of precious metal: 			
8549 21 00	Containing primary cells, primary batteries,	kg.	10%	-
	electric accumulators, mercury-switches,			
	glass from **cathode-ray tubes or other activated glass, or electrical or electronic			
	components containing cadmium, mercury,			
	lead or polychlorinated biphenyls (PCBs)			
8549 29 00	Other	kg.	10%	-
	- Other electrical and electronic assemblies and	-		
	printed circuit boards:			
8549 31 00	Containing primary cells, primary batteries, electric	kg.	10%	-
	accumulators, mercury-switches, glass from **catho	de		
	-ray tubes or other activated glass, or electrical or electronic components containing cadmium,			
	mercury, lead or polychlorinated biphenyls (PCBs)			
8549 39 00	Other	kg.	10%	_
00 19 09 00	- Other:	118	1070	
8549 91 00	Containing primary cells, primary batteries,	kg.	10%	-
	electric accumulators, mercury-switches, glass			
	from **cathode-ray tubes or other activated glass,			
	or electrical or electronic components containing			
	cadmium, mercury, lead or polychlorinated			
8549 99 00	biphenyls (PCBs) Other	ka	10%	
02477700	Oulci	kg.	10/0	-

EXEMPTION NOTIFICATIONS ADDITIONAL DUTY

Additional Duties of Customs (T.V. Sets): [Notfn. No. 219/92-Cus. dt. 19.6.92].

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), read with sub-section (3) of section 44 of the Finance Act, 1985 (32 of 1985), the Central government, being satisfied that it is necessary in the public interest so to do, hereby exempts all goods specified in the fifth schedule to the second mentioned Act from the whole of the additional duty of customs leviable thereon under sub-section (1) of section 44 of the said second Act.

Exempts packaged software or canned software: [Notifn No. 80/09-Cus., dt. 7.7. 2009.]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act,1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby

exempts packaged software or canned software, falling under Chapter 85 of the First Schedule of the Customs Tariff Act, 1975 (51 of 1975), from so much of the additional duty leviable thereon under sub-section (1) of section 3 of the said Customs Tariff Act, as is equivalent to the duty payable on the portion of the value of such goods determined under section 14 of the said Customs Act, or the rules made thereunder, read with sub-section (2) of section 3 of the said Customs Tariff Act, which represents the consideration paid or payable for transfer of the right to use such goods:

Provided that the transfer of the right to use shall be for commercial exploitation including the right to reproduce, distribute and sell such software and right to use the software components for the creation of and inclusion in other information technology software products:

Provided further that the importer shall make a declaration to the Assistant Commissioner of Customs or the Deputy Commissioner of Customs, as the case may be, in respect of such transfer of the right to use for commercial exploitation:

Provided also that the importer shall be registered under section 69 of the Finance Act, 1994 read with rule 4 of the Service Tax Rules, 1994.

Explanation. - For the purposes of this exemption, "packaged software or canned software" means software developed to meet the needs of variety of users, and which is intended for sale or capable of being sold off the shelf.

Exemption to media with recorded Information Technology Software under the provisions of the Legal Metrology Act, 2009

[Notifn. No. 11/2016-Cus., dt. 1.03.2016.]

As rescinded by 05/01.02.2022

Safeguard Duty on Electrical Insulators.

Notifn. No. 5/2012-Cus., (SG), dt. 20.12.2012.

WHEREAS, in the matter of import of electrical insulators, falling under tariff heading 8546 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the said Act), the Director General (Safeguard), in its final findings published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* notification number G.S.R. 729 (E), dated the 27th September, 2012, had come to the conclusion that:

- (a) increased imports of electrical insulators from the People's Republic of China have caused and threatened to cause market disruption to the domestic industry and producers of electrical insulators;
- (b) a causal link exists between the increased imports and market disruption and threat of market disruption; and
- (c) it will be in the public interest to impose Safeguard duty on import of electrical insulators from People's Republic of China;

AND WHEREAS, the Director General (Safeguard) in its final findings has recommended that the safeguard duty be imposed on imports of electrical insulators imported from the People's Republic of China for a period of two years;

NOW, THEREFORE, in exercise of the powers conferred by sub-section (1) of section 8C of the Customs Tariff Act, 1975 (51 of 1975) read with the rules 12 and 14 of the Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002, the Central Government, after considering the aforesaid findings of the Director General (Safeguard), hereby imposes on the goods of description specified in column (3) of the Table below, falling under sub-heading of the First Schedule to the said Customs Tariff Act as specified in the corresponding entry in column (2), when imported into India from the People's Republic of

China, a safeguard duty at the rate indicated in the corresponding entry in column (4) *ad valorem*.

S. No. Sub	-heading Description	Rate of Safegua	ard Duty
(1)	(2)	(3)	(4)
		1st year	2nd year
1. 8546 10	Electrical insulators of Glass	35%	25%
2. 8546 20	Electrical insulators of Ceramics or Porcelain excluding telephone or telegraph insulators, other electrical or electronic appliances/ device insulators, electrical insulators of voltage rating up to 1 kV and composite insulators	35%	25%
3.	Items at S. No. 1 or 2, if cleared under any other Customs Tariff Heading including Project Imports.	35%	25%

Explanation.- In the Table, 1st year means the time period with effect from the date of issue of this notification till the completion of one year and 2nd year means time period after the completion of the said one year, till 31st day of December, 2013.

Safeguard Duty on Solar Cells whether or not Assembled in modules or panels [Notifn. No. 01/2018(SG)-Cus., dt. 30.07.2018.]

Whereas, in the matter of import of "Solar Cells whether or not assembled in modules or panels" (hereinafter referred to as the subject goods), falling under heading 8541 or tariff item 8541 40 11 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) (hereinafter referred to as the Customs Tariff Act), the Directorate General of Trade Remedies vide final findings F.No.22/1/2018-DGTR, dated the 16th July, 2018, published in the Gazette of India, Extraordinary, Part I, Section 1, on 16th July, 2018, has recommended the imposition of safeguard duty on subject goods falling under heading 8541 or tariff item 8541 40 11 of the First Schedule to the Customs Tariff Act for a period of two years at the rate specified here in below.

Now, Therefore, in exercise of the powers conferred by sub-section (1) of section 8B of the Customs Tariff Act, read with rules 12, 14 and 17 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, after considering the said findings of the Directorate General of Trade Remedies and subject to the provisions of paragraph 2, hereby imposes on subject goods falling under heading 8541 or tariff item 8541 40 11 of the First Schedule to the Customs Tariff Act, when imported into India, a safeguard duty at the following rate, namely:-

- (a) twenty five per cent. ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2018 to 29th July, 2019 (both days inclusive);
- (b) twenty per cent. ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2019 to 29th January, 2020 (both days inclusive); and (c) fifteen per cent. ad valorem minus anti-dumping duty payable, if any, when imported during the period from 30th January, 2020 to 29th July, 2020 (both days inclusive).

Nothing contained in this notification shall apply to imports of subject goods from countries notified as developing countries vide notification No. 19/2016-Customs (N.T.) dated 5th February, 2016, except China PR, and Malaysia.

Safeguard Duty on Solar Cells whether or not Assembled in modules or panels [Notifn. No. 02/2020(SG)-Cus., dt. 29.07.2020]

Whereas, the designated authority, *vide* notification No. 22/1/2020-DGTR, dated the 3rd March 2020, published in the Gazette of India, Extraordinary, Part I, Section 1, dated the 4th March, 2020, had initiated a review, in the matter of continuation of safeguard duty on imports of "Solar Cells whether or not assembled in modules or panels" (hereinafter referred to as the subject goods) falling under tariff items 8541 40 11 or 8541 40 12 of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975), (hereinafter referred to as the Customs Tariff Act), imposed *vide* notification of the Government of India in the Ministry of Finance (Department of Revenue) No. 01/2018- Customs (SG) dated the 30th July, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number G.S.R. 717 (E), dated the 30th July, 2018;

And whereas, in the matter of review of safeguard duty on imports of the subject goods, the designated authority in its final findings, published *vide* notification No. 22/1/2020 - DGTR, dated the 18th July, 2020, in the Gazette of India, Extraordinary, Part I, Section 1, dated the 18th July, 2020 has recommended continued imposition of the safeguard duty on imports of the subject goods, in order to remove injury to the domestic industry.

Now, therefore, in exercise of the powers conferred by sub-sections (1) and (4) of section 8B of the Customs Tariff Act read with rules 12, 14, 17 and 18 of the Customs Tariff (Identification and Assessment of Safeguard Duty) Rules, 1997, after considering the said findings of the designated authority and subject to the provisions of paragraph 2, hereby imposes on subject goods falling under tariff items 8541 40 11 or 8541 40 12 of the First Schedule to the Customs Tariff Act, when imported into India, a safeguard duty at the following rate, namely:-

- (a) fourteen point nine per cent. *ad valorem* minus anti-dumping duty payable, if any, when imported during the period from 30th July, 2020 to 29th January, 2021 (both days inclusive); and
- (b) fourteen point five per cent. *ad valorem* minus anti-dumping duty payable, if any, when imported during the period from 30th January, 2021 to 29th July, 2021 (both days inclusive).
- 2. Nothing contained in this notification shall apply to imports of subject goods from countries notified as developing countries *vide* notification No. 19/2016-Customs (N.T.), dated the 5th February, 2016, except People's Republic of China, Thailand and Vietnam.

Exemption to the goods of the description as specified in column (3) of the Table below [Notifn. No. 11/2022-Cus., dt. 1.02.2022 as amended by 33/23]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts the goods of the description as specified in column (3) of the Table below and falling within the Chapter or heading or sub-heading or tariff item of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) as are specified in the corresponding entry in column (2) of the said Table, when imported into India, from so much of the duty of customs leviable thereon under the said First Schedule as is in excess of the amount calculated at the standard rate as specified in the corresponding entry in column (4) of the said Table, subject to any of the conditions as specified in the Annexure to this notification, the Condition No. of which is mentioned in the corresponding entries in column (5) of the said Table.

Table

S.No. Chapter or Description of Goods Standard Condition heading or rate No.

	sub-heading or tariff items			
(1)	(2)	(3)	(4)	(5)
1.	8501	Vibrator motor for use in manufacture of wrist wearable devices (commonly known as smart watches).	10%	1 and 2
2.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 1.	Nil	1 and 2
3.	8507 60 00/ 8507 80 00	Battery for use in manufacture of wrist Nil 1 and 3 wearable devices (commonly known as smart watches).	5% 10% 15%	1 and 4 1 and 5 1 and 6
4.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 3.	Nil	1 and 2
5.	8517 79 10	Printed Circuit Board Assembly (PCBA) for use in manufacture of wrist wearable devices (commonly known as smart watches).	Nil 10% 15% 15%	1 and 3 1 and 4 1 and 5 1 and 6
6.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 5.	Nil	1 and 2
7.	8517 79 90	Display assembly for use in manufacture of wrist wearable devices (commonly known as smart watches).	Nil Nil 5% 10%	1 and 3 1 and 4 1 and 5 1 and 6
8.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 7.	Nil	1 and 2
9.	8544	Charging cable for wrist wearable devices (commonly known as smart watches) Explanation - For the purposes of this entry, charging cable for wrist wearable devices means a USB cable containing magnetic connector exclusively used for charging of wrist wearable devices.	Nil 5% 10% 15%	1 and 3 1 and 4 1 and 5 1 and 6
10.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 9.	Nil	1 and 2
11.	39, 73, 85	The following parts, components and accessories of wrist wearable devices (commonly known as smart watches), namely: - (i) Watch dial front panel (ii) Watch dial back panel (iii) Key (housing part) (iv) Key lock (housing part) (v) Strap long side (silicone or other material(s) adjustable strap) (vi) Strap short side (silicone or other material(s) locking strap) (vii) Strap keeper (viii) Locking hook (ix) Buckle (x) Link rod for buckle	Nil 5% 10% 15%	1 and 3 1 and 4 1 and 5 1 and 6

(xi) Link rod for strap (xii) Black clothing tape (xiii) Conductive tape (xiv) Double sided foam tape for bio sensor

(xv) Screws.

12. Any Chapter Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 11.

Nil

1 and 2

Provided that the rate of duty specified in Column (4) against the respective description of goods mentioned in Column (3) of the Table above shall apply even when such goods are presented together in a manner so as to attract the provision of rule 2(a) of the General Rules of Interpretation of the First Schedule of the Customs Tariff Act, 1975, subject to the respective conditions specified in column (5).

ANNEXURE

Condition No.	Conditions
1.	If the importer follows the procedure specified in the Customs (Import of Goods at Concessional
	Rate of Duty) Rules, 2017.
2.	Valid from 1st April, 2022 onwards.
3.	Valid from 1st April, 2022 upto 31st March, 2023.
4.	Valid from 1st April, 2023 upto 31st March, 2024.
5.	Valid from 1st April, 2024 upto 31st March, 2025.
6.	Valid from 1st April, 2025 onwards.

^{2.} This notification shall come into force on the 2nd day of February, 2022.

Exemption to the goods of the description as specified in column (3) of the Table below [Notifn. No. 12/2022-Cus., dt. 1.02.2022 as amended by 33/23]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts the goods of the description as specified in column (3) of the Table below and falling within the Chapter or heading or sub-heading or tariff item of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) as are specified in the corresponding entry in column (2) of the said Table, when imported into India, from so much of the duty of customs leviable thereon under the said First Schedule as is in excess of the amount calculated at the standard rate as specified in the corresponding entry in column (4) of the said Table, subject to any of the conditions as specified in the Annexure to this notification, the Condition No. of which is mentioned in the corresponding entries in column (5) of the said Table.

Table

S.No.	Chapter or heading or sub-heading or tariff items	Description of Goods	Standard rate	Condition No.
(1)	(2)	(3)	(4)	(5)
1.	8507 60 00/ 8507 80 00	Battery for use in manufacture of hearable devices.	Nil 5% 10% 15%	1 and 4 1 and 5 1 and 6 1 and 7
2.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of	Nil	1 and 3

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		items mentioned at S. No. 1.		
3.	8518 90 00	Printed Circuit Board Assembly (PCBA) for use in manufacture of hearable devices.	Nil 10% 15% 15%	1 and 4 1 and 5 1 and 6 1 and 7
4.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 3.	Nil	1 and 3
5.	8518 90 00	Speaker assembly for use in manufacture of hearable devices Explanation – For the purposes of this entry, speaker assembly means a preassembled speaker driver with protective mesh, but not including Printed Circuit Board Assembly (PCBA) or battery.	Nil Nil 5% 10%	1 and 4 1 and 5 1 and 6 1 and 7
6.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 5.	Nil	1 and 3
7.	73, 74, 85	The following parts, components and accessories of hearable devices, namely: - (i) Rubber parts (ii) Plastic parts (iii) Screws (iv) Magnets (v) Connect parts (vi) Earlaps (vii) Mic Gaskets (viii) Mic Membrane (ix) Ear hooks (x) Rotary Pin (xi) Wires (xii) Earbud Button Housing (xiii) Speaker Cavities (xiv) Silicone fins (xv) Earmuffs (xvi) Ear shell (xvii) Outer and inner moulds	Nil 5% 10% 15% 15%	1 and 4 1 and 5 1 and 6 1 and 7 1 and 7

<i>3</i> .	6510 90 00	manufacture of hearable devices.	10% 15% 15%	1 and 5 1 and 6 1 and 7
4.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 3.	Nil	1 and 3
5.	8518 90 00	Speaker assembly for use in manufacture of hearable devices Explanation – For the purposes of this entry, speaker assembly means a preassembled speaker driver with protective mesh, but not including Printed Circuit Board Assembly (PCBA) or battery.	Nil Nil 5% 10%	1 and 4 1 and 5 1 and 6 1 and 7
6.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 5.	Nil	1 and 3
7.	73, 74, 85	The following parts, components and accessories of hearable devices, namely: - (i) Rubber parts (ii) Plastic parts (iii) Screws (iv) Magnets (v) Connect parts (vi) Earlaps (vii) Mic Gaskets (viii) Mic Membrane (ix) Ear hooks (x) Rotary Pin (xi) Wires (xii) Earbud Button Housing (xiii) Speaker Cavities (xiv) Silicone fins (xv) Earmuffs (xvi) Ear shell (xvii) Outer and inner moulds (xviii)Right earbud upper housing (xix) Earcup/ Ear-Cushions (xx) Ear-gel (xxi) Neckband and Headband (wired and moulded) (xxii) Charging case housing (xxiii) Right earbud driver sealing (xxiv) Earbud board masking EVA (xxv) Earbud bottom housing (xxvi) Revolving Shaft (Metal and plastic) (xxvii) Metal ear shells (xxviii) Copper foil.	Nil 5% 10% 15% 15%	1 and 4 1 and 5 1 and 6 1 and 7 1 and 7
8.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 7.	Nil	1 and 3
9.	8518 21 00, 8518 22 00, 8518 29 00	All goods	15%	2

	or 8518 30 00			
10.	8518 21, 8518 22, 8518 29 or 8518 30	All goods, other than hearable devices.	15%	3
11.	8518 90 00	All goods other than those mentioned at S.Nos 3, 5, and 7.	10%	-

Explanation. - For the purposes of this notification, hearable devices mean: -

- (i) true wireless stereo (TWS), headphones, earphones and similar devices like earbuds, neckbands, headsets, etc., whether or not combined with a microphone, being capable of connecting through a wireless medium; and
- (ii) portable bluetooth speakers comprising of an amplifier and loudspeaker(s) with maximum output power not exceeding 40 Watts, having battery as a source of power and capable of wireless connectivity through bluetooth.

Provided that the rate of duty specified in Column (4) against the respective description of goods mentioned in Column (3) of the Table above shall apply even when such goods are presented together in a manner so as to attract the provision of rule 2(a) of the General Rules of Interpretation of the First Schedule of the Customs Tariff Act, 1975, subject to the respective conditions specified in column (5).

ANNEXURE

Condition No. Conditions 1. If the importer follows the procedure specified in the Customs (Import of Goods at Concessional Rate of Duty) Rules, 2017. 2. Valid upto 31st March, 2022. 3. Valid from 1st April, 2022 onwards. 4. Valid from 1st April, 2022 upto 31st March, 2023. 5. Valid from 1st April, 2023 upto 31st March, 2024. 6. Valid from 1st April, 2024 upto 31st March, 2025. 7. Valid from 1st April, 2025 onwards.

2. This notification shall come into force on the 2nd day of February, 2022.

Exemption to the goods of the description as specified in column (3) of the Table below [Notifn. No. 13/2022-Cus., dt. 1.02.2022, 32/23]

In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, on being satisfied that it is necessary in the public interest so to do, hereby exempts the goods of the description as specified in column (3) of the Table below and falling within the Chapter or heading or sub-heading or tariff item of the First Schedule to the Customs Tariff Act, 1975 (51 of 1975) as are specified in the corresponding entry in column (2) of the said Table, when imported into India, from so much of the duty of customs leviable thereon under the said First Schedule as is in excess of the

amount calculated at the standard rate as specified in the corresponding entry in column (4) of the said Table, subject to any of the conditions as specified in the Annexure to this notification, the Condition No. of which is mentioned in the corresponding entries in column (5) of the said Table.

Table

S.No.	Chapter or heading or sub-heading or tariff items	Description of Goods	Standard rate	Condition No.
(1)	(2)	(3)	(4)	(5)
1.	8506 50 00	Battery for use in Smart Meters.	Nil	1 and 4
1.			5%	1 and 5
			10%	1 and 6
			10%	1 and 7
2.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 1.	Nil	1 and 3
3.	8517 69 90	Communication module for use in manufacture of Smart	Nil	1 and 4
		Meters.	Nil	1 and 5
			5%	1 and 6
			10%	1 and 7
4.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 3.	Nil	1 and 3
5.	8517 71 00	Antenna for use in manufacture of Smart Meters.	Nil	1 and 4
			Nil	1 and 5
			5%	1 and 6
			10%	1 and 7
6.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 5.	Nil	1 and 3
7.	8524 11 00	Liquid Crystal Display (LCD) or Back light	Nil	1 and 4
	or	for LCD for use in manufacture of Smart Meters.	5%	1 and 5
	8524 91 00		10%	1 and 6
			10%	1 and 7
8.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 7.	Nil	1 and 3
9.	8536 49 00	Relay for use in manufacture of Smart Meters.	5%	1 and 4
		·	10%	1 and 5
			10%	1 and 6
			15%	1 and 7
10.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 9.	Nil	1 and 3
11.	9028 30 10	Smart Meters	15%	2
12.	9028 90 10	Printed Circuit Board Assembly (PCBA) for use in manufacture of Smart Meters.	20%	1 and 3
13.	Any Chapter	Inputs or parts or sub-parts for use in manufacture of items mentioned at S. No. 12	Nil	1 and 3

ANNEXURE

Conditions

Condition No.

1.	If the importer follows the procedure specified in the Customs (Import of Goods at Concessional
	Rate of Duty) Rules, 2017.